in 2014-15 entailing capacity augmentation of 94.82 MTPA with an estimated cost of ₹4834.64 crores.

(c) to (e) Yes, Sir. The Government has decided to set up two new Major Ports one each at Sagar in West Bengal and Dugarajapatnam in Nellore district of Andhra Pradesh. The approximate cost for the development of Sagar Port and Dugarajapatnam in the first phase are ₹11909 crore and ₹5355.70 crore respectively.

Use of port land

- 2737. DR. CHANDAN MITRA: Will the Minister of SHIPPING be pleased to state:
- (a) the quantum of land owned and managed by 12 major ports of the country, port-wise;
 - (b) whether Government has drawn any plan for its use;
 - (c) if so, the details thereof; and
- (d) the steps taken by Government to ensure that all the major ports leverage their land resources for commercial advantage in a transparent manner?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHAN PAL): (a) The port-wise details of land owned and managed are given below:-

Name of the Port		Total Land (in acres)		
Kolkata	KDS	4576.00		
	HDC	6367.00		
Paradip		6521.03		
Vishakapatnan	1	7618.00		
Kamarajar		2801.08		
Chennai		841.48		
VOC Tuticorin	1	2398.34		
Cochin		2188.27		
New Mangalor	re	2032.00		
Mormugao		547.00		
Mumbai		1860.04		
Jawaharlal Nel	hru	6385.00		
Kandla		226911*		
Total Land		271046.96		

^{*220416} acres submerged at Kandla

(b) to (d) Yes, Sir. The lands of Major Ports are utilized in accordance with the land use plan of the concerned Port. In addition the Ministry has brought out the "Policy Guidelines for land management by the Major Ports" 2014. The main objectives of the Policy include:

- (i) To ensure that land resources are put to their optimum use as per the approved Land Use Plan;
- (ii) To ensure that optimum value is realized by licensing/leasing Port land through a transparent tender-cum-auction methodology;
- (iii) To prescribe the procedure for revision of rates to enable maximum resource generation for the Ports and methodology for regular updating of the rates in line with the corresponding market rates.

Death of seamen on board

2738. SHRI SHANTARAM NAIK: Will the Minister of SHIPPING be pleased to state:

- (a) the number of seamen lost their lives on board during the last five years on account of hijacking incidents and/or on account of accidental deaths;
 - (b) the number of those who were the residents of Goa;
- (c) the details of compensation, if any, paid by the Shipping Corporation and/or by the respective companies;
 - (d) the guidelines/rules existing at present for payment of compensation; and
- (e) the measures taken by Government towards safety of Indian ships, officers and crew members?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHAN PAL): (a) Only one Indian seaman lost his life (exact date and year is not confirmed) during the last five years till date on account of hijacking incidents. However, the number of Indian seamen who lost their lives on board during the last five years on account of accidental deaths are given below:-

	2010	2011	2012	2013	2014 (TILL 20.7.2014)	Total
Indian seamen lost their lives on account of accidents in Indian and foreign ships	10	49	32	20	05	116